

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
TANTIA SANJAULIPARKINGS PRIVATE LIMITED OPERATING
IN REAL ESTATE ACTIVITIES AT KOLKATA & SHIMLA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Tantia Sanjauliparkings Private Limited U70109WB2010PTC155717
2.	Address of the registered office	DD 30, 7th Floor Sector 1, Salt Lake City Kolkata Kolkata WB 700064 IN
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Shimla
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	9 floors of Parking lots
7.	Number of employees/ workmen	23
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All Documents can be obtained by sending email at Process E-mail id: cirp.tantiasanjauliparkings@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email at Process E-mail id: cirp.tantiasanjauliparkings@gmail.com
10.	Last date for receipt of expression of interest	9th August, 2023
11.	Date of issue of provisional list of prospective resolution applicants	19th August, 2023
12.	Last date for submission of objections to provisional list	24th August, 2023
13.	Process email id to submit EOI	cirp.tantiasanjauliparkings@gmail.com



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For Tantia Sanjauliparkings Private Limited

Date: 25th July, 2023

Place: Mumbai